

**कार्यालय, अपर महानिदेशक (प्रणाली), पश्चिमी क्षेत्र इकाई****Office of the Additional Director General (Systems), West Zonal Unit**

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Phone: 022-20825140, Fax: 022-20825148, Email: [systems.wzumumbai@gov.in](mailto:systems.wzumumbai@gov.in)**Date:30.04.2026****Advisory No. 05/SYS/WZU/2026****Subject: Automation of Imports for Special Economic Zone (SEZ) through the courier mode.**

1. The Central Board of Indirect Taxes and Customs (CBIC) has consistently undertaken initiatives to enhance trade facilitation, promote ease of doing business, enable paperless processes, and minimize touchpoints through streamlined Customs procedures. In line with this objective, all stakeholders—including Customs formations, DG Systems, SEZs (including SEZ units), RBI, GST field formations, airlines, authorized couriers, International Courier Terminal (ICT) custodians, and importers—are hereby informed that a functionality has been implemented to enable the processing of Special Economic Zone (SEZ) import consignments through the courier mode using an integrated ECCS–ICEGATE–ICES system.
2. Under this initiative, the ECCS system shall undertake the operational processing of courier import shipments, covering all stages from arrival (including ECM filing) to exit from the ICT. The ICEGATE–ICES system shall facilitate the declaration and transmission of relevant shipment data pertaining to SEZ consignments, which shall thereafter be processed through ECCS. Further, couriers shall continue to move shipments through their hub-and-spoke model in accordance with their existing procedures.
3. The following tasks shall be undertaken by the respective stakeholders for the processing of Special Economic Zone (SEZ) import consignments:

**3.1 Airlines**

<b>S no.</b>	<b>Task</b>	<b>System Involved</b>	<b>Action to be taken</b>
1	Import General Manifest (IGM) Filing	ICEGATE	Airline to mention "COURIER" (referencing message ID ALCHI01) as special handling code at the time of IGM filing.

### 3.2 Courier :

S No.	Task	System Involved	Action to be taken/Remarks
1	ECM (Express Courier Manifest) filing - Whether SEZ parcel or Non- SEZ parcel or for transshipment to other ports	ECCS	Type of Courier parcels shall be identified using the following flags: S – SEZ N – Non-transshipment (Non SEZ), Y – Transshipment
2	ECM – Validation of total no of packages	ECCS	(i) System validates number of packages of both document and non-document filed in ECM (Console manifest) with arrival package count. Only on successful validation, SEZ unit will be able to file the Bill of Entry in ICEGATE. (ii) The cumulative weight of both document and non-document packages declared in ECM (Console manifest) should be within 10 % variance of the cumulative actual weight recorded by the custodian in ECCS system. Only on successful validation, SEZ unit will be able to file the Bill of Entry in ICEGATE.
3	Retrieval of shipment	NA	Post assessment, the SEZ shipments will have 'Appraised' status – Courier/Custodian to retrieve these shipments for X-ray
4	Movement from ICT to SEZ	NA	Based on the 'Exit' scan, the parcels shall be moved physically by the Courier from ICT port to SEZ port.

### 3.3 ICT Customs Officers:

S No.	Task	System Involved	Action to be taken
1	Entry Inward	ICES	ICT officer to grant 'entry inward' at flight level for the import load in ICES
2	X- ray	ECCS	ICT Customs officer to X-ray the shipments and provide 'X-Ray Cleared' on hand-held scanner

**3.4 SEZ Customs Officers:**

<b>S No.</b>	<b>Task</b>	<b>System Involved</b>	<b>Action to be taken</b>
1	Goods registration at SEZ port	ICES	Once the parcel reaches SEZ, 'Goods registration' and 'Out of Charge' to be done in ICES by the SEZ Customs officer

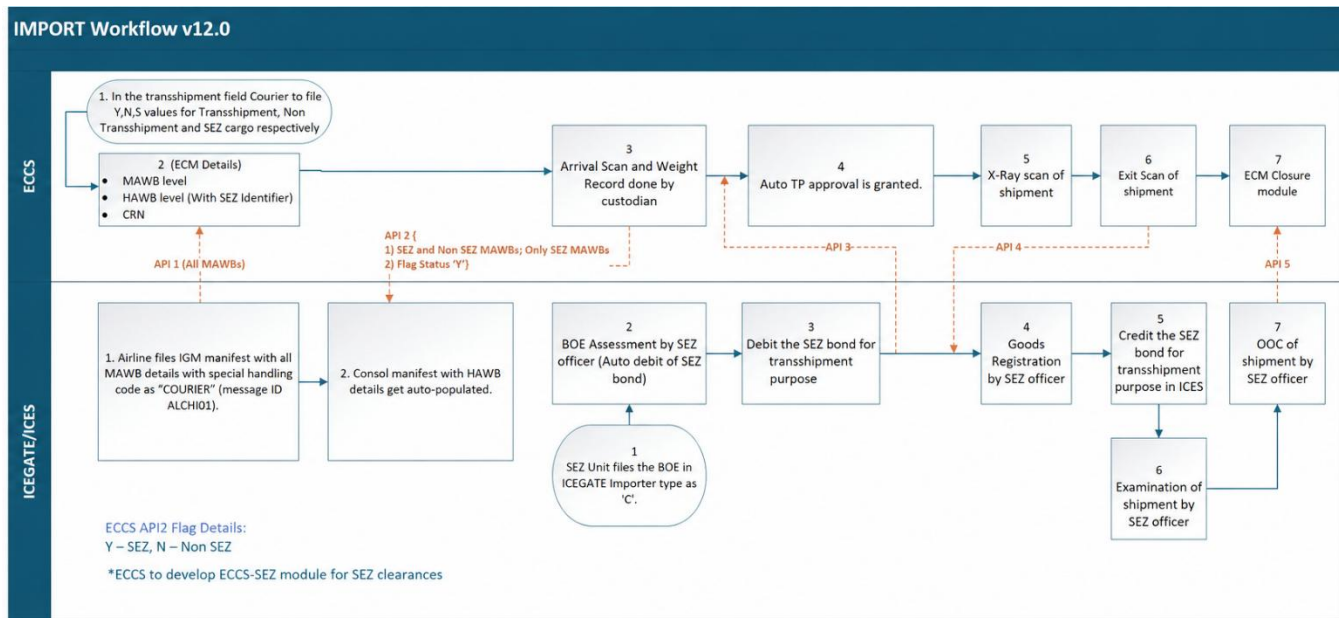
**3.5 SEZ Unit:**

<b>S No.</b>	<b>Task</b>	<b>System Involved</b>	<b>Action to be taken</b>
1	Identification of B/E as SEZ type	ICEGATE	While filing B/E; SEZ Unit to include (i) HAWB number and (ii) select "C" for Courier in the Importer type field in the Flat file/private filing softwares/webform developed by ICEGATE before submission

**3.6 Custodian**

<b>S No.</b>	<b>Task</b>	<b>System Involved</b>	<b>Action to be taken</b>
1	Exit Scan	ECCS	Custodian to capture 'Exit' scan in ECCS for these shipments

4. The Process Workflow for Import of the SEZ is as follows:

**API Details:**

API 1 - ICEGATE to share the details of IGM number, MAWB number, Special handling code as per shipment type etc. to ECCS  
 API 2 - ECCS to share the details of MAWB, HAWB, Flag Status "Y" (Post successful validation of Arrival Scan and Weight Record) to ICEGATE  
 API 3 - ICEGATE to share the BOE details, HAWB details, status of the BOE assessment after regularization etc. with importer type as 'C'  
 API 4 - ECCS to share status after x-ray scan, TP permission to ICEGATE as per BOE details with importer type as 'C'  
 API 5 - ICEGATE to share the status of OOC (re-warehousing) of shipment with importer type as 'C' for ECM closure in ECCS

- Based on the above advisory, all International Courier Terminals and Special Economic Zones are requested to issue appropriate public notices for the information, implementation of this advisory and guidance of Customs and SEZ officers, SEZ units, and trade stakeholders.
- Any issues or difficulties faced by the trade may be emailed at the below mentioned email ids:

System	Helpdesk Support Email
ECCS	<a href="mailto:eccs.helpdesk@icegate.gov.in">eccs.helpdesk@icegate.gov.in</a>
ICEGATE	<a href="mailto:icegatehelpdesk@icegate.gov.in">icegatehelpdesk@icegate.gov.in</a> : Trade <a href="mailto:saksham.seva@icegate.gov.in">saksham.seva@icegate.gov.in</a> : Officers

This issues with the approval of the Additional Director General, WZU(Systems).

Abhijit L. Thorat  
Joint Director

To,

1. The Pr. Director General, Directorate General of Systems & Data Management.
2. All Principal Commissioner/ Commissioner of Customs at all ICTs by email  
(viz. Ahmedabad, Bengaluru, Cochin, Chennai, Delhi, Hyderabad, Kolkata, Mumbai).
3. The Joint Secretary , Department of Commerce, Ministry of Commerce & Industry,  
Government of India with a request to share this with all Development Commissioners of  
Special Economic Zones.
4. The Commissioner, GST Policy Wing.
5. The Additional Director General, Directorate General of Export Promotion.
6. EICI with a request to kindly inform all the Couriers.
7. The Chairman, Export Promotion Council for EOUs and SEZs.
8. The Custodians at all ICTs by email (viz. Ahmedabad, Bengaluru, Cochin, Chennai, Delhi,  
Hyderabad, Kolkata, Mumbai)
9. ECCS website.